(23)

Declaration of Assets and Liabilities

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Shreebhaguan Prasad, son/daughter/wife of Late Ramoleo Pragaing of Late Ramoleo Pragaing seed. Shar Vidham Sabha Patha service and presently working as Assistant Section Offices.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

अरी वेशकार्य

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Runny Shwefa Saumya (A Rolin Co. Shru

15/09/24

given)		Punan .	Shwela S	suman (b)	Ratin (s) Shri
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Depend Nam	
(i)	Cash	B 12000	Rs 20000	Rg 1 40000	Broop	By000 PJ 250
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	201 R3 90 000	PNB- R 32000 Sahara 12100 (FD	PNB- Rs SBI Rs-	PNB R3 900	PNB 15 P3
(111)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policie Prem- 24260 pa	Premium 18194 pa -t 9200 pa			
(v)	Motor Vehicles (details of make, etc.)	Honda Activ 59 Hd Edition				
(vi)	Jewellery (give details of weight and value)	Gold=30 gm Silve2=20 g	0 Gold = 2009 n Silver = 1.5kg	n Gold=05g Silven=150g	Gold-05 silven = 150g	Gold Fosgran Silve Silver =100
(vii)	Other assets, such as values of claims / interests			•		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	pave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
i)	- Survey number(s) KN	ita No-18 ula marhi	8			
(11)	Non-Agricultural Lande - Location(s) khowa wa - Survey number(s) Sos - Extent (Total Book No measurement) Survey N Current market value	006 Alb - 38 - 08 - 08 - 578 0 = 388 80 = 3 Dec	Book No SurveyN 2440 An=1320 Sq.ft			
(iii)	and residential) Location(s) - Survey /door number(s) - Extent (Total Khata measurement) Survey N - Current market 1137	1120 682 89 Patna 110-92	ft operatur			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					1

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI , BIHAR YIDHAN MANDAL	Rs 1800000=00
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(E) dues to departments dealing with supply of electricity		

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	dealing wit			CART IN CASE OF THE CASE OF TH
	(e) dues to			
	transport (
	aircraft an			
	(f) Other o			
(b)	(i) Income			AIDPP9641F
	surcharge			
	the assess			Rs 93608=00
	which Inco	Committee of the second of the		
	Account N	Carlo de la companya		
	(ii) Wealth	THE REAL PROPERTY AND ADDRESS OF THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON NAMED IN COLUMN TWO IS NAMED IN COLUMN		
	indicate th			
	year upto	which W	ealth	
	Tax return			
	(iii) Sales	Tax (Onl	y in	
	case of pri	oprietary		
	business]			
	(N) Prope	rty Tax		
			1	
GPF/	CPF/PRAN No	ı. :-	PTS	BLA - 1321
		i. Er	PTS	BLA - 1321] (M/F)
Gend			M] (M/F)
Gend	er	: -	M	
Gend Date	er of Birth	: -	M 1 :] (M/F)
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Gend Date Class	of Birth	: -	M BIHA (Full Na	[M/F) 3 0 2 1 9 6 8 (DD/MM/ (A/B/C) R VIDHAN SABHA, PATNA
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Gend Date Class Cadro	er of Birth s/Group e	I- I- I-	BIHA (Full Na B.S.S.	[M/F) 3 0 2 1 9 6 8 (DD/MM/ (A/B/C) R VIDHAN SABHA, PATNA me e.g. B.A.SBihar Administrative Service, - Bihar Secretariat Service etc.)
Gend Date Class Cadro	of Birth S/Group e District I hereby	declare	M BIHA (Full Na B.S.S. SIT	(M/F) 3 0 2 1 9 6 8 (DD/MM/ (A/B/C) R VIDHAN SASHA, PATNA me e.g. B.A.SBihar Administrative Service, - Bihar Secretariat Service etc.) TAMARHI he above details are true to the best of
Gend Date Class Cadro Home	of Birth s/Group e District I hereby wledge_and	declare	BIHA (Full Na B.S.S. SIT that ti	(M/F) 3 0 2 1 9 6 8 (DD/MM/ (A/B/C) R VIDHAN SAGHA, PATNA me e.g. B.A.SBihar Administrative Service, - Bihar Secretariat Service etc.) [AMARHI he above details are true to the best of Sainar Asym 是 品 現象 到何到的 节点的 对对
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Name of Employee: SHREE BHAGWAN PRASAD

Designation: ASSISTANT SECTION OFFICER

Department BIHAR YIDHAN SABHA PATNA

Note:

Place: PATNA

Date: 12.02.24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.